

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2146/2002

This the 9th day of September, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.A.T. RIZVI, MEMBER (A)

Ms. Marsha Tyagi,
S/o Sh. Mam Chand Tyagi
5-K, Police Colony,
Model Town,
Delhi-110009.
(By Advocate: Sh. Ravi Kant proxy for
Sh. Arun Bhardwaj)

Versus

1. Union of India
Through Commissioner of Police
Police Headquarters,
I.P. Estatee,
New Delhi.
2. Deputy Commissioner of Police (Estt.),
Police Headquarters,
I.P. Estatee,
New Delhi.

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Applicant challenges the selection for the post of Constable (Women)(Exe.) by the Delhi Police and sought the relief that she should be given appointment for the post of Constable (Women)(Exe.), if she is found fit for the said post with all consequential benefits. In this case applicant is not found fit for selection and hence this OA.

2. In this OA applicant has taken up the ground that certain candidates with lesser qualification such as one Anuradha, who is Matriculate and Indu Bala, who is inter are appointed whereas applicant ^{Who is he} ~~was~~ a graduate and is ^{also} ~~A~~ having other educational qualifications also, has not been selected. Counsel for applicant submits that applicant is not given 5 marks for being a graduate as per their own rules.

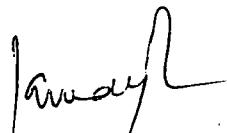
3. Applicant alleges that there is overwriting in the marksheets/totalling in marksheets. A perusal of these grounds show that all these grounds taken by the applicant are vague. We are unable to say that as to how the applicant is able to verify the same as he has no access to record of Delhi Police.
Nor there is any document to support his allegations/

4. The grounds taken by the applicant are totally based on surmises and conjectures and there is nothing on record to challenge the selection. It appears that OA has been filed only by a failed candidate who is frustrated because of the result and hence has no cause to file the OA. Let the OA be dismissed.

5. Accordingly, OA is dismissed at the admission stage itself.



(S.A.T. RIZVI)
Member (A)



(KULDIP SINGH)
Member (J)

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